

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-239/ND/2020**

IN THE MATTER OF:

Ms. Rekha

...PETITIONER

Vs.

M/s. Nutionex Manufacturers Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 16.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Ms. Radhika Gupta, Advocate
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the counsel for the Operational-creditor. After some argument it has come to our notice that Part 4, column 2 is not properly filled up. The counsel for the operational-creditor is well advised to make necessary corrections in the application. Matter is adjourned to 06.02.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**